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LIBRARY

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH,
Nizam Palace, Kolkata**

In the matter of :

O.A. No. 359/2015 of 2015

-AND-

In the matter of :

An application under Section 19 of the Central
Administrative Tribunal Act, 1985

-AND-

In the matter of :

Sri Indranil Panda Applicant

--Vs--

Union of India & Ors. ... Respondents.

DETAILS OF THE APPLICATION

A. Particulars of the applicant :

Sri Indranil Panda,

S/o Sri Amalendu Bikash Panda,

Village & P.O. Bidurpur, Pin. 721422,

District Purba Medinipur.

- Applicant

- VERSUS -

B. Details of the Respondent :

1. Union of India, service through the Under
Secretary, Department of Posts, Dak Bhawan
Ministry of Communications & Information
Technology, New Delhi. 11/2001

2. The Chief Postmaster General, West Bengal Circle, Yogayog Bhavan, Kolkata-700012.
3. The Post Master General, Kolkata Region, Yogayog Bhavan, Kolkata-700012.
4. The Chairman, Recruitment Committee, for the post of Postman/Mail Guard, Burdwan Division, West Bengal Circle, Yogayog Bhavan, Kolkata-700012.

- Respondents



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/2046/2015

Date of Order: 07.01.2020



**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

Indranil Panda.....Applicant

Vrs.

Union of India & Ors.Respondents

For The Applicant(s): Ms. P.Mondal, Counsel

For The Respondent(s): Mr. A.K.Chattpadhyay, Counsel

O R D E R (O R A L)

Ms. Bidisha Banerjee, Member (J):

Heard Ld. Counsels for both the parties.

2. This O.A. has been preferred by the applicant to seek the following reliefs:

- "a) To forthwith consider and dispose of the application dated 8.9.2015.*
- b) To forthwith take necessary steps for employment in favour of the application under the V.H. group.*
- c) To call for the relevant records.*
- d) To pass such other or further order or orders"*

3. Applicant, stated to be a Visually Handicapped person, appeared in written examination held on 23.8.2015 for the post of Postman/Mail Guard. His grievance is that being a Visually Handicapped candidate, he should have been granted 40 minutes extra time for the written examination, which was not adhered to. He preferred a representation on 08.09.2015 vide Annexure-A/5 before Chief Postmaster General, West Bengal Circle (Respondent No.2), but he has not been responded to till date.

4. Since the representation of the applicant dated 08.09.2015 is stated to be pending, without going into the merits of the matter, we think it proper to remand the matter before the Respondent No.2 or any other competent respondent authority to take a decision on the representation of the applicant communicating the same to the applicant within a period of eight weeks from the date of receipt of a copy of this order.

5. With the above direction, the O.A. is disposed of. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

RK